

(iv) **HARDSHIP CAUSED TO SMALL SCALE INDUSTRIES IN RAJASTHAN DUE TO LEVY OF EXCISE DUTY ON JOB WORK WORTH Rs. 1000.**

SHRI VIRDHI CHANDER JAIN (Barmer): Mr. Deputy-Speaker, Sir, the Government of India has been pleased to exempt from excise duty small industries whose turnover is less than Rs. 30,00,000 but, on the other hand, the Government is intending to levy excise duty on job work worth Rs. 1000. This will indirectly negative concession to small units. The small units working in Rajasthan at Makrana, Marwar Pali, Balotra and other parts of India will be badly affected and are likely to be closed and cause mass unemployment of labourers and badly hit small units with effect from 31-3-1981. This is a matter of urgent public importance. The hon. Minister concerned should immediately look into it and clarify position to avoid danger of dissatisfaction, unemployment and close of units.

(v) **SHORTAGE OF WHEAT, SUGAR AND RICE IN FAIR PRICE SHOPS IN JAIPUR.**

SHRI SATISH AGARWAL (Jaipur): Mr. Deputy-Speaker, Sir, during the last three months, the residents of Jaipur have been facing acute difficulty as they are not getting their supplies of wheat, sugar and rice through the fair price shops. Consequently, they have to go to the open market and buy these items at exorbitant prices. This has affected all sections of the society and particularly the poorer sections who are finding it extremely difficult to make both ends meet. Supplies not made during a week cannot be obtained during the subsequent week. There is a growing feeling among the people that such supplies are being diverted in a clandestine manner to the black market. According to shopkeepers, they have to go to FCI godowns repeatedly to collect their supplies in instalments resulting in more cartage and lot of inconvenience both for them as also for the customers. Sugar quota for the fair price shops is also

likely to be cut down by the Centre. The availability of kerosene is equally scarce.

I would, therefore, request that

(i) F.C.I. godowns should supply the commodities meant for the fair price shops regularly.

(ii) Supplies not drawn by the card holders should not lapse and the shopkeepers should be allowed to lift the arrears for distribution among card holders.

(iii) The Government should not reduce the supply of sugar for Rajasthan and should allay the apprehensions of the people of Jaipur on this account by issuing a Press statement.

I hope and trust that the Government would take immediate remedial measures in this regard.

(vi) **NEED FOR EXTENSION OF SUBURBAN RAIL FACILITIES TO BURDWAN-ASANSOL SECTION**

SHRI SUSHIL BHATTACHARYA (Burdwan): Sir, with the development of Durgapur-Asansol industrial complex, movement of passengers has increased. Apart for other passengers, thousands of workers, employees residing in Burdwan-Asansol region are daily moving to join their duties in factories and offices situated in the region. Duty hours of the various industries are not the same and most of the workers have to perform shift duties.

The longstanding demands of the people of West Bengal is to extend the suburban facilities in Burdwan-Asansol section and to introduce EMU coaches are pending since long.

Sir, West Bengal Assembly last year unanimously passed a non-official resolution on the same subject and requested the Central Government to introduce EMU coaches and to extend the suburban area upto Asansol.